NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 19.11.2020 (THURSDAY)

<u>COURT – IV (VIRTUAL MODE)</u>

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1528 of 2019	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr.	Misha	Rony John-R1

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

(Ins) No. 995 of 2019 & I.A No. 179 of 2020 Ramsarup Industries Ltd. & Ors. Part Heard With 3. Comp. App. (AT) (Ins) No. 988 of 2019 Vs. Kshitiz Chhawcharia (RP) & Ors. Part Heard With 4. Comp. App. (AT) (Ins) No. 1039 of 2019 Vs. Kshitiz Chhawchharia, RP of Ramsarup Industries Ltd. & Ors. Part Heard With 5. Comp. App. (AT) (Ins) No. 1124 of 2019 Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. Part Heard Nith Neha Tandon Dinkar Singh-R5 Kshitiz Chhawchharia-RP Atul Sharma Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia-RP Rony O. John-R2 Dinkar Singh-R3 Kshitiz Chhawchharia, Tandon Sumant Batra Niharika Sharma-R2 Neha Tandon Sumant Batra Niharika Sharma-R2	2.	Comp. App. (AT)	S.S. Natural Resources Pvt.	Abhirup Dasgupta	Rony O. John-R2
Try of 2020 Ramsarup Industries Ltd. & Ors. Part Heard With 3. Comp. App. (AT) (Ins) No. 988 of 2019 Part Heard With 4. Comp. App. (AT) (Ins) No. 1039 of 2019 Part Heard With 4. Comp. App. (AT) (Ins) No. 1039 of 2019 With Fart Heard With 4. Comp. App. (AT) (Ins) No. 1039 of 2019 With Shitiz Chhawcharia (RP) & Ors. Part Heard With 5. Comp. App. (AT) (Ins) No. 1124 of 2019 Kashish Jhunjhunwala. With Some Aashish Jhunjhunwala. With Some Aashish Jhunjhunwala. With Some Aashish Jhunjhunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. Neha Tandon Sumant Batra Niharika Sharma-R2 Niharika Sharma-R2		(Ins) No. 995 of	Ltd.		Dinkar Singh-R5
Part Heard With 3. Comp. App. (AT) (Ins) No. 988 of 2019 Vs. Kshitiz Chhawcharia (RP) & Ors. Part Heard With 4. Comp. App. (AT) (Ins) No. 1039 of 2019 Vs. Kshitiz Chhawhharia, RP of Ramsarup Industries Ltd. & Ors. Part Heard With 5. Comp. App. (AT) (Ins) No. 1124 of 2019 Kith Vith Vith Atul Sharma Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia-RP Raka Bejoy phookan Neha Tandon Tandon Sumant Batra Niharika Sharma-R2 Neha Tandon Sumant Batra Niharika Sharma-R2		2019 & I.A No.	Vs.		Kshitiz
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3. Comp. App. (AT) (Ins) No. 988 of 2019 With 4. Comp. App. (AT) (Ins) No. 1039 of 2019 Part Heard With 5. Comp. App. (AT) (Ins) No. 1124 of 2019 With Comp. App. (AT) (Ins) No. 1124 of 2019 Sumant Batra Niharia, RP of Ramsarup Industries Ltd. & Ors. Part Heard Sumant Batra Niharia, RP of Ramsarup Industries Ltd. & Ors. Sumant Batra Niharia, RP of Ramsarup Industries Ltd. & Ors.		Part Heard			
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Rony O. John-R2 Ors. 4. Comp. App. (AT) (Ins) No. 1039 of 2019 String Part Heard With Aashish Jhunjhunwala & Ors. Vs. Kshitiz Chhawhharia, RP of Ramsarup Industries Ltd. & Ors. Part Heard With 5. Comp. App. (AT) (Ins) No. 1124 of 2019 Kshitiz Chhawcharia (RP) & Ors. With Aashish Jhunjhunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. Neha Tandon Sumant Batra Niharika Sharma-R2 Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors.		(Ins) No. 988 of	Ltd.		
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4. Comp. App. (AT) (Ins) No. 1039 of 2019 Part Heard With S. Comp. App. (AT) (Ins) No. 1124 of 2019 With S. Comp. App. (AT) (Ins) No. 1124 of 2019 With Aashish Jhunjhunwala. Vs. Kshitiz Chhawhharia, RP of Ramsarup Industries Ltd. & Ors. Neha Tandon Sumant Batra Niharika Sharma-R2 Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors.			Kshitiz Chhawcharia (RP) & Ors.		Chhawchharia-RP
4. Comp. App. (AT) (Ins) No. 1039 of 2019 Part Heard With Comp. App. (AT) (Ins) No. 1039 of 2019 With Comp. App. (AT) (Ins) No. 1124 of 2019 Asshish Jhunjhunwala & Raka Bejoy phookan Neha Tandon Rony O. John-R2 Dinkar Singh-R3 Kshitiz Chhawchharia-RP With Sumant Batra Niharika Sharma-R2 Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors.		Part Heard			
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Vs. Kshitiz Chhawhharia, RP of Ramsarup Industries Ltd. & Ors. Part Heard With Comp. App. (AT) (Ins) No. 1124 of 2019 Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. Neha Tandon Sumant Batra Niharika Sharma-R2 Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors.	4.	Comp. App. (AT)	Aashish Jhunjhunwala &	Raka Bejoy	Rony O. John-R2
Kshitiz Chhawhharia, RP of Ramsarup Industries Ltd. & Ors. With Comp. App. (AT) (Ins) No. 1124 of 2019 Kshitiz Chhawhharia, RP of Ramsarup Industries Ltd. & Ors. Neha Tandon Sumant Batra Niharika Sharma-R2 Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors.		(Ins) No. 1039 of	Ors.	phookan Neha	Dinkar Singh-R3
Kshitiz Chhawhharia, RP of Ramsarup Industries Ltd. & Ors. With Comp. App. (AT) (Ins) No. 1124 of 2019 Kshitiz Chhawhharia, RP of Ramsarup Industries Ltd. & Ors. Neha Tandon Sumant Batra Niharika Sharma-R2 Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors.		2019	Vs.	Tandon	Kshitiz
Part Heard With Comp. App. (AT) (Ins) No. 1124 of 2019 Aashish Jhunjhunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. Neha Tandon Sumant Batra Niharika Sharma-R2		2019	Kshitiz Chhawhharia,		Chhawchharia-RP
 With Comp. App. (AT) (Ins) No. 1124 of 2019 Aashish Jhunjhunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. Neha Tandon Niharika Sharma-R2 Niharika Sharma-R2 			RP of Ramsarup Industries Ltd. & Ors.		
5. Comp. App. (AT) (Ins) No. 1124 of 2019 Aashish Jhunjhunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. Neha Tandon Sumant Batra Niharika Sharma-R2		Part Heard			
(Ins) No. 1124 of 2019 Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. Niharika Sharma-R2			With		
2019 Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors.	5.	Comp. App. (AT)	Aashish Jhunjhunwala.	Neha Tandon	Sumant Batra
2019 Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors.		(Ins) No. 1124 of	Vs.		Niharika Sharma-R2
RP of Ramsarup Industries Ltd. & Ors.		` ′	Kshitiz Chhawchharia		
		2017	RP of Ramsarup Industries Ltd. & Ors.		
Part Heard With		Part Heard	With		

6.	Comp. App. (AT) (Ins) No. 1125 of 2019 Part Heard	Vanguard Credit & Holdings Pvt. Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr.	R.B. Phookan	Abhirup Dasgupta- R2
		With		
7.	Comp. App. (AT) (Ins) No. 1159 of 2019	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr.	Santanu Ghosh.	Deep Roy.
	Part Heard			
		With		
8.	Comp. App. (AT) (Ins) No. 1242 of 2019	Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors.	Varsha Banerjee	Dinkar Singh Deep Roy-RP Kumar Mihir-R4
	Part Heard			
		With		
9.	Comp. App. (AT) (Ins) No. 468 of 2020	Edelweiss Finvest Pvt. Ltd. VS. Ramswarup Industries Ltd. & Anr.	Sonia Dube	Smriti Churiwal
	Part Heard			

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By the order of Hon'ble Acting Chairperson -sd/-

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